

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Part Heard Bench)

Item No.-301
IB-210/ND/2022
IA/5682/2023

IN THE MATTER OF:

Airwill JKM Infrastructure Pvt. Ltd.

Vs.

Cadillac Infotech Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 15.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Gaurav Mitra, Mr. Abhishek Anand, Mr. Abhinav Mukhi, Ms. Kanicka Mittal, Mr. Abhishek Srivastav, Mr. Ishan Roy Chowdhary, Advs.

For the Respondent : Mr. Sajeev Deora, Ms. Bani Dikshit, Mr. Aditya Puri, Mr. Uddhav Khanna, Advs.

ORDER

IA/5682/2023:-

Heard the submissions made by the Ld. Counsel on behalf of the Applicant and Ld. Counsel on behalf of the Respondent. Both the sides may file their written submissions along with judicial precedents, if any. List the matter on **29.04.2024**.

**Sd/-
(RAHUL BHATNAGAR)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**